

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No: Estt/HC/2023/ 452

Date: 16/10/23

Following candidates who were offered appointment as Probationer Trainee Junior Judicial Assistant vide order No. Estt/HC/2023/363 dated 23.08.2023 with the direction to join their duties upto 02.09.2023. Thereafter, their joining time was extended upto 22.09.2023 vide notice dated 12.09.2023 but they failed to report for joining their duties upto extended time i.e. 22.09.2023, therefore, appointment of these candidates to the post of Junior Judicial Assistant is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidates Sarva Shri/Ms./Smt.	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	960	ANIL SEN	30/09/1996	Male	OBC-NCL	Jodhpur
2	1173	PAWAN SAINI	13/08/1996	Male	OBC-NCL	Jaipur

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)10/2019/ 1973

Date: 16/10/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned
6. Personal file.


REGISTRAR (ADMN.)